

C O R R I G E N D U M

Corrigendum to the Notice under Advertisement Reference HCOS/ARCR/2016 dated 16TH day of May, 2016 for recruitment to the post of Assistant Registrar (Court Recording), High Court, Original Side, Calcutta.

In the last portion of paragraph 3 of the notice under Advertisement Reference, HCOS/ARCR/2016 dated 16th May, 2016 which prescribes the requisite speed for shorthand for taking down depositions of witnesses, judgments, orders etc. the following words shall be inserted:

“Candidates should be able to take down depositions of witnesses, judgements, orders etc. in ‘shorthand’ at a speed of at least 160 words per minute and transcribe those to ‘printed form’ in English at a speed of at least 40 words per minute with the aid of a computer accurately, as far as practicable”.

**S/d
Registrar,
Original Side, High Court
Calcutta.**

**Dated, Calcutta
the 21st day of May, 2016**